

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
ALTIUS DIGITAL PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	ALTIUS DIGITAL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	May 27, 2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC), Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51101MH2015PTC264918
5.	Address of the registered office and principal office (if any) of corporate debtor	102, 1 st Floor, Building No. A-5, Babosa Industrial Park, Saravali Village, Nashik Mumbai Highway, Bhiwandi, Thane District, Maharashtra, India – 421 302.
6.	Insolvency commencement date in respect of corporate debtor	December 19, 2023 (Order received on December 21, 2023)
7.	Estimated date of closure of insolvency resolution process	June 18, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Dushyant C. Dave IBBI Reg. No.: IBBI/IPA-003/IP-N00061/2017-18/10502
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address - 1101, Dalamal Towers, Nariman Point, Mumbai – 400021 E-mail: dushyant.dave@decoderesolvency.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address - 1101, Dalamal Towers, Nariman Point, Mumbai – 400021 E-mail: cirp.altius@decoderesolvency.com
11.	Last date for submission of claims	January 4, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: 1101, Dalamal Towers, Nariman Point, Mumbai – 400021

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process of the **ALTIUS DIGITAL PRIVATE LIMITED** on **December 19, 2023** (Order received on December 21, 2023).

The creditors of **ALTIUS DIGITAL PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **January 4, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Dushyant C. Dave

Interim Resolution Professional **Altius Digital Private Limited**

IBBI Reg. No.: IBBI/IPA-003/IP N00061/2017-2018/10502

Registered Email: dushyant.dave@decoderesolvency.com

Communication ID: cirp.altius@decoderesolvency.com

Registered Address: 1101 Dalamal Towers, Nariman Point,

Mumbai - 400021 INDIA **AFA Validity:** May 09, 2024

Date: December 23, 2023

Place: Mumbai